

necessary? What is the reaction of the Minister?

Shri Raj Bahadur: We appreciate the suggestions that have been made. Let me make it clear that the management on their own have been themselves trying to find out alternative work for the Rajabagan dockyard workers and also to explore the possibility of the utilisation of the fleet of the steamer companies to the extent possible in the Indian waters. Both these things are under active exploration, and I may assure Sir, that we shall certainly try to do our best. The various resources from where work may be obtained—defence, port, private agencies—all these sources are being tapped. I hope we shall be able to find some work for the Rajabagan workers.

Mr. Speaker: I had notice of another Calling Attention, and that was about the attack on our forces at Dongchui La area on the Sikkim border. I had admitted that but I had put it for the evening or any other day, because one had already been put. But when I came here, I learnt that the Defence Minister was prepared to make a statement on it, and therefore I will allow it now. Objection was taken the other day; let Shri Ram Sewak Yadav put it.

(ii) CHINESE AGGRESSION ACROSS DONGCHUI LA ON SIKKIM BORDER

श्री रामसेवक यादव (बाराबंकी) :
अध्यक्ष महोदय, मैं प्रविलम्बनीय लोक महत्व के निम्नलिखित विषय की धीरे-धीरे प्रतिरक्षा मंत्री का ध्यान दिनाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक बक्तव्य दें :

“सिक्किम सीमा पर दोगचुइ ला क्षेत्र में हमारी चौकियों पर 13 नवम्बर, 1965 को चीनी सैनिकों द्वारा हमला।”

The Minister of Defence (Shri Y. B. Chavan): On 13th November, 1965 at 7.00 A.M. a Company of Chinese

soldiers, approximately 100 strong, came close to two of our out-posts in the Dongchui La area on the Sikkim-Tibet border and opened unprovoked fire of an intense character. The firing continued till 8.00 P.M. Our troops returned the fire. It is confirmed that the Chinese had actually crossed over to our side of the border, to a depth of about 50 yards, for a body of a Chinese soldier was found lying at this point, along with the body of one Indian soldier who had also been killed in the exchange of fire. The Chinese had earlier been observed dragging away one body of a dead Chinese soldier. Our troops made efforts to recover the body of the Indian soldier, but the Chinese kept up a strong barrage of fire throughout the day which precluded this. Later in the evening, when our troops went forward, they discovered that the Chinese had, under cover of darkness dragged away the second body of the Chinese soldier, and also the body of the Indian soldier. The trail of the dragging of the bodies was visible on the snow.

Although the Chinese strength was several times that of the Indian soldiers manning our out-posts, they stood their ground and inflicted more casualties than what they suffered. It is, however, most regrettable that the Chinese should continue to engage in unprovoked firing and intrusions on our side of the border. All this creates unnecessary tension. It seems that in the area just across the Dongchui La, the Chinese are firmly entrenched ever since they brought up their troops close to the border in September. They have committed seven intrusions into Sikkim. This is the third intrusion over the Dongchui La. The earlier two were on 20th September and on 26th September. On the last occasion the Chinese made an intrusion in strength and kidnapped a small three-man patrol of Indian soldiers, well within the Indian side of the border. The Chinese have yet to return the kidnapped personnel, for

[Shri Y. B. Chavan]

the return of whom we have made a demand.

The Government of India have lodged a protest with the Government of China about the latest incident of unprovoked firing and wanton aggressive activity by Chinese troops across the Sikkim border.

श्री रामसेवक घाबः : प्रध्यक्ष महोदय, श्री मंत्री महोदय ने बताया कि इसके पहले भी चीनियों ने हमारे तीन सैनिकों को पकड़ लिया और उसके बारे में सरकार ने विरोध पत्र लिखा है। उनको वापस करना तो दूर यह घटना और घट गयी और मंत्री महोदय कहते हैं कि विरोध पत्र भेजा है। इसका असर नहीं हो रहा है। मैं जानना चाहता हूँ कि क्या कार्रवाई करने का इरादा है। क्या नीति में कुछ परिवर्तन होने जा रहा है ?

Shri Y. B. Chavan: Our policy will remain the same as it was before, namely, to protect our borders very strongly.

डा० राम मनोहर लोहिया (फर्रुखाबाद) : समझ नहीं पाया कि चीनी सिपाही या चीनी मरे हुए सिपाही उनके हाथ लगे या नहीं, अगर इस बारे में नहीं लगे है तो अब तक कितने चीनी सिपाही, जिन्दा या मरदे, भारतीय पल्टन के हाथ लगे हैं ?

श्री यशवन्तराव चव्हाण : एक भी नहीं।

डा० राम मनोहर लोहिया : एक भी नहीं इतनी लड़ाई में ?

श्री किशन पटनायक (सम्बलपुर) : प्रध्यक्ष महोदय, अभी भी भारतीय जमीन चीनियों के हाथ में है, और तिब्बत की आजादी भी चीन ने छान ली है, और उसके बाद हमें इस तरह के चीनी हमले होते रहते हैं। तो मैं यह जानना चाहता हूँ कि क्या सरकार की

इस नीति का भी यह एक परिणाम है कि जब चीनियों की घुसपैठ होती है तब जाकर हम लोग उसका प्रतिरोध करते हैं, लेकिन तिब्बत के अन्दर जाकर या भारतीय भूमि को वापस लेने के सवाल को लेकर आक्रमण करने की नीति नहीं अपनाते . . .

प्रध्यक्ष महोदय : जो सवाल पूछा गया है उसमें से यह सवाल पैदा नहीं होता।

श्री किशन पटनायक : उस पर भी क्या प्रतिरक्षा मंत्री सोच रहे हैं ?

Shri Y. B. Chavan: Sir, as far as this particular question is concerned, we have our observation posts right on the border and we intend to continue to remain there and defend ourselves with strength.

श्री किशन पटनायक : मैं ने तो दूसरा सवाल पूछा था।

प्रध्यक्ष महोदय : वह इस सवाल के सम्बन्ध में नहीं पैदा होता।

श्री किशन पटनायक : कैसे नहीं पैदा होता, वह मुझ को बता दें।

प्रध्यक्ष महोदय : मैंने कह दिया। तिब्बत का सवाल मैं यहाँ इस वक्त नहीं उठाने दे सकता।

श्री किशन पटनायक : मैं तिब्बत का सवाल नहीं पूछ रहा हूँ। मैं ने यह पूछा है कि क्या सरकार तिब्बत की आजादी के सवाल को लेकर चीनियों के हाथ में जो भारतीय भूमि है उसके सवाल को लेकर चीनियों पर हमला करने का विचार कर रही है, बजाय इसके कि जब वे हमला करें तो हम प्रतिरोध करें। इसका जवाब दिलवा दीजिए।

प्रध्यक्ष महोदय : मैं इसका जवाब नहीं दिलवा सकता।

श्री मधु सिमये (मुंगेर) : प्रध्यक्ष महोदय, जिस तरह सिक्किम की सीमा पर अब की बार गोली चली, उसी प्रकार कच्छ

में भी गोली चली थी, लेकिन वहां भी केवल हमने बचाव की भूमिका ली थी, और प्रधान मंत्री जी ने कहा था कि वहां तो दल दल है। उस वक्त उन को लाहौर सियालकोट का रास्ता दिखाया गया था। तो मैं सुरक्षा मंत्री जी से पूछना चाहता हूँ कि इस तरह की गोली जब चलती है और धाकड़मण जब होता है, तो इस बात का भी बे ख्याल रखेंगे कि चुम्बी वैली से ल्हासा के लिए सड़क जाती है और उसी तरह दूसरी सड़कें भी हैं जो खम्पा बागियों के इलाके में जाती हैं। क्या यह सड़क भी उन को दिखानी पड़ेगी, या उस पर वह स्वयं चलेंगे ?

Mr. Speaker: The question of both the hon. Members is whether we will always remain on the defensive or sometimes on the offensive as well.

Shri Y. B. Chavan: Normally our policy is to defend our integrity and territory of our country but, at the same time, operational necessities have always to be kept in mind. What they are and how they are to be developed I cannot say.

डा० राम मनोहर लोहिया: मेरा व्यवस्था का प्रश्न है।

अध्यक्ष महोदय: व्यवस्था कहां से घा गई? उन्होंने ने भी वही सवाल कर लिया।

डा० राम मनोहर लोहिया: वैसे प्राप्त ने उन की थोड़ी मदद कर दी। थोड़ी सी मदद और कर दीजिए तो मंत्री महोदय का जवाब भा जाएगा।

अध्यक्ष महोदय: वह सैटिसफाई हो गए हैं।

डा० राम मनोहर लोहिया: कोई नहीं हुआ।

उन्होंने ने कहा कि मौके मौके पर करेंगे। तो क्या हम अपनी बचत में इस बार यह भी शामिल करेंगे कि चीनी जहां से घा रहे हैं वहां भी उन्हें थोड़ी दूर तक ललकारा जाए. . .

अध्यक्ष महोदय: घाज ही इस का फैसला कर देंगे तो मुश्किल होगा डाक्टर साहब।

डा० राम मनोहर लोहिया: यह नहीं कर पायेंगे। 18 बरस से नहीं कर पाए हैं।

श्री यशपाल सिंह (कराना): जैसा कि सरकार को पता है 13-14 नवम्बर को भारत अपने भूतपूर्व प्रधान मंत्री का जन्म दिन मनाता है और इसी 13-14 नवम्बर को चीन हमेशा हमारे ऊपर कुछ न कुछ हमला करता है। हमारे नौजवानों की लाशें भी उन्होंने ने 13 नवम्बर को वापस दी थी। इस राष्ट्रीय प्रथमान का बदला लेने के लिये सरकार क्या कर रही है ?

Shri Y. B. Chavan: I think, Sir, I have made our Government's intention clear in this respect.

Shri P. Venkatasubbaiah (Adoni): May I know whether the Government has got any information as to whether these incursions by the Chinese, which are done often, are only to save their face and prestige or they are serious about it and they again want to confront India with their aggression?

Mr. Speaker: Would he not like to put this to the Chinese?

Shri P. R. Chakraverti (Dhanbad): In the light of these repeated intrusions into Indian territory and withdrawal, may I know whether the Government's Intelligence Department has got any information whether Chinese troops are now being concentrated at a particular centre to hit us?

Shri Y. B. Chavan: We have some intelligence about the movement of the Chinese troops on the other side. But I cannot discuss this matter.

श्री बड़े (शारगोन): अभी 23 और 26 सितम्बर को चीनियों ने दौंगचू ला पर हमला किया था और हमारे तीन घादमियों को ले गये थे, और अभी फिर उस पर हमला किया है तो मैं जानना चाहता हूँ कि 23

[श्री बड़े]

श्री 26 सितम्बर को जब उन्होंने ने इस चौकी पर हमला किया था उस के बाद से हम ने अपनी वहाँ पर तैयारी अधिक बढ़ा दी है या जैसी पहले थी वैसी की वैसी अभी भी कायम है ?

Shri Y. B. Chavan: Sometimes we do send more people. It depends upon the climatic conditions and other considerations.

Shri Hem Barua (Gauhati): Since intrusions, armed or otherwise, are always a prelude to invasion, may I know if our Government have appraised themselves of the situation in the light of it? If they have done so, may I know whether Government are in a position to tell us that they would be able to meet effectively the Chinese challenge to the detriment of the Chinese?

Shri Y. B. Chavan: I should say yes.

Shri Surendranath Dwivedy (Kendrapara): It seems that we have killed some Chinese soldiers in this encounter. May I know why it has not been possible even once for us to carry the dead bodies with us? Why is it that always China gets possession of the dead bodies?

Shri Y. B. Chavan: Unfortunately, it has happened that way.

Shri Hem Barua: It always happens like this.

Shri Y. B. Chavan: So far it has happened like that.

Shri Nath Pal (Rajapur): During the September encounter with Pakistan we have seen that China's ally, Pakistan, could be prevailed upon, temporarily though, to give up its aggressive postures by our taking the initiative. In view of this experience we have gained with regard to one aggressor that it is often better to forestall than go on waiting, may we know the instructions given to our

soldiers in Sikkim and the entire Himalayan borders? When the attack comes should they not only retaliate but give hot pursuit to the aggressor? Why should they stop after reaching the border? Why do they not proceed further as they did in Lahore and Sialkot?

Shri Y. B. Chavan: I do not propose to disclose the instructions given to the army.

Shri Nath Pal: May I in all humility say that he should not disclose the grand strategy. I agree with him. But why is it that it will always be that we are told that the enemy entered our territory, so many soldiers were killed, we replied and the enemy fled? Why should the reply be limited to inside our border? We want to know whether Shri Chavan will announce here that our instructions are that those who committed aggression against our country will not only be resisted on our side of the border but will be given a hot pursuit, if necessary, beyond our borders. What is the secret about it?

Mr. Speaker: Now the reply has come.

Shri Nath Pal: What is the reply? I wish I were the Defence Minister.

Mr. Speaker: I would also wish him that.

An hon. Member: It will be a bad day for us.

Shri Nath Pal: It will be a bad day for doubtful patriots.

Shri Hari Vishnu Kamath (Hoshangabad): Is it a fact that since the farcical yaks-cum-sheep ultimatum the Chinese have built fortifications on this border and also increased their forces? Have Government received reports from Intelligence, Indian and foreign, to the effect that China and Pakistan are planning a joint offensive again next spring or summer? Is Government prepared for that?

Shri Y. B. Chavan: Well, I cannot disclose the intelligence report. But, certainly, one can very intelligently presume that China and Pakistan might possibly think of joint action. It is much better and wise for us to presume the worst and be prepared for it.

श्री प्रकाशवीर शास्त्री (बिजनौर) : क्या संरक्षण मंत्री को अपने सैनिक विभाग के गुप्तचर विभाग के माध्यम से यह भी पता लगा है कि चीनी फौजे केवल सिक्किम पर ही प्राक्रमण नहीं कर रही है अपितु पाकिस्तान की सहायता के बहाने लद्दाख से पाकिस्तान की ओर घामे बढ़ कर लद्दाख पर भी अपना प्राधिकार करना चाहती है ?

Shri Y. B. Chavan: Whatever their intention, it is not merely their intention that we should take care of, but their action or capacity to act. One will have to make a very intelligent assessment on this matter. That assessment is being made from day to day.

Shrimati Tarkeshwari Sinha (Barb): May I know whether this firing after the intrusion took place in Indian territory or Chinese territory? If the firing took place in Indian territory may I know why the dead bodies of the soldiers could not be brought by the Indian soldiers?

Shri Y. B. Chavan: The Chinese soldiers were shot at on Indian soil. But they could not get hold of the dead bodies, as explained in the statement.

श्री स० श्री० बनर्जी : क्या यह बात सच है कि पाकिस्तान ने जब प्राक्रमण किया था हिन्दुस्तान पर तो उन को यह ख्याल था कि उन का दोस्त चीन उन की मदद करेगा तो चीन ने उस वक़्त ग़द्दारी की पाकिस्तान के साथ या अफ़क़लमन्दी से काम लिया और प्राज फिर जो वह हरकतें कर रहा है और एक तरफ़ पाकिस्तान इस तरीक़े की हरकत करे और दूसरी तरफ़ चीन करे तो मैं जानना चाहता हूँ कि क्या सुरक्षा मंत्री यह प्राश्नासन

देगे इस ख़तन को चाहे वह पाकिस्तान का या चीन को दोनों का मुकाबला करने के लिए प्राज हम पूरी तरह से तैयार हैं ।

Shri Y. B. Chavan: I think, Sir, I have given this pledge to this House before also.

Mr. Speaker: Papers to be laid on the Table.

Shri Nath Pai: Sir, I always accept your ruling but let it not be that those who accept your decision should, therefore, be at a disadvantage.

Mr. Speaker: That should not be expected of me. He should not talk like that.

Shri Nath Pai: But I will pursue it later on after talking to you.

Mr. Speaker: All right.

श्री रामेश्वरानन्द (करनाल) : अध्यक्ष महोदय, मैं प्राप को एक बात अवश्य सुनाना चाहूंगा

अध्यक्ष महोदय : देखिये जब मैं ने उन को इजाजत नहीं दी तो प्राप को किंग दे सकता हूँ ?

श्री रामेश्वरानन्द : इस का कोई प्राप नहीं होता कि प्राप हम को कहते हैं कि तुम हम को साँछन लगाते हो । हम से जो प्रागे बैठते हैं और प्रांग्रेजी में बोलते हैं उन को तो मौका दे दिया जाता है हाँलाकि उन का नाम भी प्राश्नकर्ताओं की सूची में नहीं होता है और हमें जो कि पीछे बैठते हैं और हिन्दी में प्राश्न करते हैं उन्हें अनुपूरक प्राश्न भी नहीं पूछने देते । वह प्रागे सीटों पर बैठने वाले प्रांग्रेजी में बोलने वाले प्राश्न भी पूछते रहें और जगड़ा भी करते रहें और मैंने जब प्राश्न पूछना चाहा प्राकाशवाणी के सम्बन्ध में तो प्राप ने कहा बैठ जाइये और मैं प्राप को प्राज्ञा मान कर बैठ गया । मुझे प्राज तक मौका नहीं दिया गया । प्राप प्राज की ही बात को ले लें क्या हम बास्तब में प्राप को साँछन करना चाहते हैं

श्री हरि विष्णु कामत : लालित शब्द जरा उचित नहीं है ।

अध्यक्ष महोदय : स्वामी जी के शब्दों का मैं भ्रमर ध्यान दे कर अपने दिल में रक्खूँ तो उन पर बहुत नाराज होना चाहिए लेकिन मैं चूँकि उन की बहुत कद्र करता हूँ और उन पर नाराज नहीं होना चाहता इस वास्ते मैं जो भी वह कहते हैं उसे धूल जाता हूँ और दिल में नहीं रखता ।

श्री रामेश्वरानन्द : धाज ही की बात से लीजिए धाज धंजजी वालों ने कितना बोला है ? हिन्दी वालों को मौका नहीं दिया जाता है उन को उपक्षित रखा जाता है ?

अध्यक्ष महोदय : धरुछा, धब बैठ जाइये ।

12.27 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF THE INDUSTRIAL CORPORATION OF INDIA

The Minister of Planning (Shri B. R. Bhagat): Sir, on behalf of Shri T. T. Krishnamachari, I beg to lay on the Table a copy of Annual Report of the Board of Directors of the Industrial Corporation of India for the year ended the 30th June, 1965, along with the Statement showing the Assets and Liabilities and profit and Loss Account of the Corporation, under sub-section (3) of section 35 of the Industrial Finance Corporation Act, 1948. [Placed in Library. See No. LT-5140/65].

NOTIFICATIONS UNDER PERSONAL INJURIES (COMPENSATION INSURANCE) ACT AND COAL MINES (SECOND AMENDMENT) REGULATIONS

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): Sir, on behalf of Shri D. Sanjivayya, I beg to lay on the Table—

(1) a copy each of the following Notifications under section 24 of the Personal Injuries (Compensation Insurance) Act, 1963:—

(i) The Personal Injuries (Compensation Insurance) Scheme, 1965, published in Notification No. S.O. 3383 in Gazette of India dated the 30th October, 1965.

(ii) The Personal Injuries (Compensation Insurance) Rules, 1965, published in Notification No. S.O. 3384 in Gazette of India dated the 30th October, 1965.

[Placed in Library. See No. LT-5141/65].

(2) a copy of the Coal Mines (Second Amendment) Regulations, 1965, published in Notification No. G.S.R. 1580 in Gazette of India dated the 30th October, 1965, under sub-section (7) of section 59 of the Mines Act, 1952. [Placed in Library. See No. LT-142/65].

12.28 hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (KERALA), 1965-66

The Minister of Planning (Shri B. R. Bhagat): Sir, I beg to present a Statement showing Supplementary Demands for Grants in respect of the State of Kerala, for 1965-66.

12.28 1/4 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SEVENTY-THIRD REPORT

Shri Krishnamoorthy Rao (Shimoga): Sir, I beg to present the Seventy-third Report of Committee on Private Members' Bills and Resolutions.